

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/7115/2020

This the 03rd day of September 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Bashir Ahmad Dar.

.....Applicant

(Advocate:- Mr. Shafeeq Ahmad-Not Present)

Versus

1. State of J&K and ors

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**ORDER
[ORAL]**

This TA (TA No.62/7115/2020) arises out of SWP No. 1770/2012, wherein relief is claimed against J&K Lakes & Waterways Development Authority. This Tribunal does not have jurisdiction in respect of the employees of J&K Lakes & Waterways Development Authority. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun